

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **CIRCULAR**

No. 676 /Confdl./2016  
II-15-08/2004 (Pt.-B)

Bilaspur, Dated the 23, September, 2016

All communications between the High Court Registry and Subordinate Judiciary, shall henceforth, be made through e-mail w.e.f. 01.10.2016. However, hard copies may be additionally sent for a period of one month i.e. from 01.10.2016 to 31.10.2016 and thereafter only e-mail be sent w.e.f. 01.11.2016. The hard copies of communications received on or after 01.11.2016 shall not be entertained.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL

Endt. No. 677 /Confdl./2016  
II-15-08/2004 (Pt.-B)

Bilaspur, Dated the 23, September, 2016

- (1) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information and compliance.
- (2) Registrar (Vigilance/ I. & E./ Judicial/Computerisation), High Court of Chhattisgarh, Bilaspur for information and compliance.
- (3) Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information and compliance.
- (4) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) information and compliance.
- (5) Principal Judge/I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Raipur for information and compliance.
- (6) Judge, Family Court, Dhamtari/ Jagdalpur/ Janjgir-Champa/ Kawardha/ Kanker/ Korba/ Manendragarh/ Mahasamund/ Raigarh/ Rajnandgaon/ Surguja for information and compliance.
- (7) Special Judge under S.C. & S.T. (P.A.) Act, Jagdalpur/ Bilaspur/ Durg/ Jashpur/ Janjgir-Champa/ Korba/ Raigarh/ Raipur/ Rajnandgaon/ Surguja for information and compliance.
- (8) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information and compliance.
- (9) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information and compliance.
- (10) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information and compliance.
- (11) Budget Officer, High Court of Chhattisgarh, Bilaspur for information and compliance.
- (12) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I. & E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information and compliance.
- (13) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this circular in the official web-site of this High Court and to send this circular by e-mail to all the Judicial Officers of the State posted on deputation.
- (14) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Juvenile Justice Cell/ Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and compliance.
- (15) All the Private Secretaries/Stenographers, High Court of Chhattisgarh, Bilaspur for information and compliance.

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL